

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. O.A. 946 of 1997

Date of order: 17.7.2006

**Present : Hon'ble Mr. B.V. Rao, Judicial Member**  
**Hon'ble Dr. A.R. Basu, Administrative Member**

SMT. PADMA DEVI

- VS -

UNION OF INDIA & ORS. (Defence)

For the Applicant : None

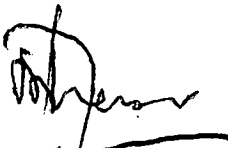
For the Respondents : Ms. U. Sanyal, Counsel

**ORDER**

**Per Mr. B.V.Rao, JM:**

The Ld. Counsel for the respondents is present. No one appears on behalf of the applicant. Since it is a old matter of 1997 and it is reported that the applicant had already died.

2. Let the matter be dismissed for default. No costs.



MEMBER(A)



MEMBER(J)